

Madhya Pradesh with the Central assistance during the last three years; district-wise;

(b) whether the Government propose to allocate funds for installing more tubewells in Sivani, Narsinghpur and Jabalpur districts;

(c) if so, the details in this regard; and

(d) the number of tubewells to be installed and the amount allocated therefor?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). Tubewells were installed in Madhya Pradesh under Centrally sponsored Schemes of Integrated Rural Development Programme and assistance to Small; marginal farmers for increasing agricultural production. The information on districtwise such tubewells installed during last three years and proposals from installation tubewells in Sivni, Narsinghpur and Jabalpur districts alongwith the allocation of funds is being collected from the State Government and would be placed on the Table of the House after receipt.

Collapse of Aerobridge at Bombay Airport

4500. SHRI RAJVEER SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there have been frequent aerobridge collapses at Bombay airport;

(b) if so, the details of such incidents during 1990, 1991 and 1992;

(c) the action taken against the persons responsible for these incidents; and

(d) the steps taken to improve the functioning of Bombay Airport?

THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). There has been malfunctioning of aerobridge on four occasions at Bombay Airport during the years 1990, 1991 and 1992 as detailed below:-

(1) On 25.10.91, auto-level of an aerobridge malfunctioned resulting in tilting of the cab of the aerobridge.

(2) On 19.4.92, auto-level of aerobridge at the new domestic Terminal malfunctioned resulting in damage to the door of the aircraft.

(3) On 3.5.92 an aerobridge operator retracted the aerobridge connected to Indian Airlines A-300 at new domestic terminal when the door was in open position. This caused the curtain of the canopy getting jammed with the guide arm of the door, causing a dent on the door.

(4) On 16.10.92, an aerobridge slid down and touched the wing of the aircraft.

(c) Departmental action has been take against the persons responsible for the incident mentioned at (1) and (2) above. The aerobridge operator responsible for the third incident has been warned. The responsibility for the fourth incident has not yet fixed.

(d) A new domestic terminal has been commissioned in April, 1992. Construction of a new international passenger terminal is also being taken up. Various facilitation measures have also been introduced to improve services to the passengers.

Damodar Valley Corporation

4501. SHRI CHITTA BASU: Will the Minister of POWER be pleased to state:

(a) whether the Damodar Valley Corporation (DVC) have since invited the